

new strategy for improving the efficiency of the public sector enterprises; and

(c) If so, the other main features of the new strategy?

THE MINISTER OF INDUSTRY (SHRI J VENGALA RAO). (a) No, Sir.

(b) and (c). Do not arise.

Assessment for requirement of coal

*426. SHRIMATI JAYANTI PATNAIK: Will the Minister of ENERGY be pleased to state:

(a) whether Government have made any assessment of the requirement of coal for the country as a whole by the end of the Seventh Five Year Plan;

(b) if so, the quantum thereof;

(c) the quantum of coal expected to be produced in the country by the end of the Seventh Five Year Plan;

(d) whether the development of coal-fields located at different places in the country needs urgent attention of Government in view of the prevailing condition of the coal fields and also to increase the production to meet the growing demand; and

(e) if so, the steps being taken by Government in that direction?

THE MINISTER OF ENERGY (SHRI VASANT SATHE): (a) to (c). The demand for coal in the terminal year of the 7th Plan has been assessed by the Planning Commission at 237 million tonnes.

This demand is planned to be met by coal production of 226 million tonnes drawing down of pit-head stocks and some import of coking coal.

(d) and (e). Government is aware of the need to develop various coalfields in order to meet the growing demand. The production plans have been drawn up accordingly

taking into account, inter alia, the location of the demand centres, geo-mining setting of coal deposits etc. and steps are being taken to meet the infra-structure requirements of different coalfields for their speedy development

Rehabilitation of Bucket Wheel Excavator of Neyveli Lignite Corporation Limited

*427. SHRI BANWARI LAL PUROHIT: Will the Minister of ENERGY be pleased to state.

(a) whether MAN-G.H.H. has finally refused paying the cost of rehabilitation of Bucket Wheel Excavator to Neyveli Lignite Corporation Limited;

(b) if so, the reasons therefor and the details thereof, and

(c) what further action is proposed to be taken in the matter of other contracts with the firm?

THE MINISTER OF ENERGY (SHRI VASANT SATHE): (a) No, Sir. The exact amount to be paid by MAN/WMI is under discussion.

(b) and (c). Do not arise.

[Translation]

Action against Vanaspati Manufacturers producing more than prescribed limit

*428. SHRI VILAS MUTTEMWAR: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state.

(a) whether Government are aware that in Maharashtra certain manufacturers of Vanaspati are producing more than their prescribed quota;

(b) if so, the details of such manufacturers;

(c) whether this kind of excess produc-

tion is permissible under the Essential Commodities Act; and

(d) if not, the action taken in this regard?

THE MINISTER OF PARLIAMENTARY AFFAIRS, FOOD AND CIVIL SUPPLIES (SHRI H.K.L. BHAGAT): (a) and (b). As per reports, in the last 2 years, one manufacturer in Maharashtra has produced vanaspati in excess of the prescribed limit of 125% of licensed capacity.

(c) Under Essential Commodities Act, 1955, Central Government can regulate production of essential commodities including vanaspati.

(d) A show cause notice has been issued to the party.

[English]

World Bank loan for installation of low cost hydel power facilities in Karnataka

*429. SHRI V. SREENIVASA PRASAD:
SHRI M.V. CHANDRASEKHARA
MURTHY:

Will the Minister of ENERGY be pleased to state:

(a) whether the World Bank has extended a loan of 330 million dollars to instal low cost hydel power facilities in Karnataka as reported in the 'Hindustan Times' dated 10 June, 1987;

(b) if so, whether the work on the proposed hydroelectric power project has since been commissioned; and

(c) if so, when the work is likely to be completed and the extent to which the steep power shortage in the Southern States is to be solved?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI): (a) A world Bank loan of US \$330 million has been approved for the Karnataka Power Project.

(b) and (c). Work on the Kalinadi hydroelectric project (Stage II), covered under this World Bank loan, has commenced and is likely to be completed by 1994-95. An installed capacity of 270 MW would be added to the State grid on completion of the project.

Crisis in man-made fibre industry

*430 SHRI SRIKANTHA DATTA NARASIMHARAJA WADIYAR: Will the Minister of INDUSTRY be pleased to state:

(a) whether the man-made fibre industries are facing crisis;

(b) if so, the factors responsible for the crisis;

(c) whether Government propose to introduce any package programme to remove present crisis from man-made fibre industry; and

(d) if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI J. VENGALA RAO): (a) and (b). Representations have been received from synthetic fibre manufacturers regarding the crisis being faced by the industry due to factors such as marketing constraints, low return on investment, high incidence of excise levies and liberal import policies.

(c) and (d). The import of PSF (Polyester Staple Fibre) has already been removed from OGL and brought under canalisation through STC. Decision on other issues will be taken on merits in due course.

Export of Surplus Industrial Alcohol

*431. PROF. MADHU DANDAVATE: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that every after meeting the needs of various States, there is a surplus of industrial alcohol manufactured in India;